

# ARISTON PHARMA NOVA TECH PRIVATE LIMITED

CIN No. [U24232TG2012PTC083734](#)

**Registered office:**

D No.5-5-35/136/B, Ground Floor Prasanthi Nagar, IDA,  
Kukatpally Hyderabad TG 500072 IN.

**Address for communication :**

Rajesh Chillale, Liquidator,  
B-725, Western Plaza, OU Colony, HS Darga, Hyderabad 500008.  
Email: [cirp.ariston@gmail.com](mailto:cirp.ariston@gmail.com)

## **List of Stakeholders of M/s. Ariston Pharma Nova Tech Private Limited in terms of Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.**

The Honorable National Company Law Tribunal, Hyderabad Bench- II vide order dated 03.04.2024 in IA no. IA (IBC) (Liq)/04/2024 in CP(IB) No.416/9/HDB/2020, allowed the application filed u/s 33 of The Insolvency and Bankruptcy Code, 2016 for Liquidation of the Corporate Debtor M/s. **Ariston Pharma Nova Tech Private Limited** and appointed the undersigned Rajesh Chillale having registration no. IBBI/IPA-001/IP-P00699/2017-2018/11226 as the Liquidator in the matter.

In terms of section 40 (2) of IBC, read with Regulation 31 of Insolvency and Bankruptcy Board India (Liquidation Process) Regulations, 2019, the Liquidator has prepared the list of stakeholders.

### **List of Stakeholders**

Amounts in rupees

Category	#	Name of Creditor	Date of receipt of claim	Total Amount Claimed	Amount Admitted	Claim under verification	Claim Rejected	Security Interest
Secured Financial Creditors	1	Canara Bank	02.05.2024	6,37,56,843	6,37,56,843	-	-	Note – 1
Government Dues	2	Employees State Insurance Corporation	30.04.2024	76,726	76,726	-	-	Nil
	3	Dy. Commissioner of Income Tax	07.02.2023	1,05,91,970	1,05,91,970	-	-	Nil
Operational Creditors	4	Granules India Limited	30.04.2024	2,41,43,508	2,41,43,508	-	-	Nil
	5	Southern Power Distribution Co. of Telangana Ltd.,	24.04.2024	4,84,253	4,84,253	-	-	Nil
		<b>TOTAL</b>		<b>9,90,53,300</b>	<b>9,90,53,300</b>			

**Note – 1: Secured Financial Creditors are secured by way of:-**

- Hypothecation of Stocks, receivables, and other current assets of the Corporate Debtor (both existing and future).

- b) Personal Guarantees of Mr. Ved Praksash Vyas & Mrs. Jyothi Vyas.
- c) Registered equitable mortgage of open plot in sy. no. 954 situated at Rampur area, Gowthaminagar locality of Karimnagar Town within the limits of Municipal Corporation of Karimnagar extent of 2339.33 sq. yards belonging to Mr. Ved Prakash Vyas.



Rajesh Chillale, Liquidator  
Ariston Pharma Nova Tech Private Limited.,  
IBBI/IPA-001/IP-P00699/2017-2018/11226



Date: May 10, 2024  
Place: Hyderabad.